

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 761
ANSWERED ON 10.02.2025

DEVELOPMENT PROGRAMMES FOR MINORITIES IN ODISHA

761. SHRI MUZIBULLA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the major development programmes implemented for minority communities in the State of Odisha during the last five years;
- (b) the funds allocated and utilized for these programmes during this period;
- (c) the number of beneficiaries covered under these programmes in the State; and
- (d) the steps being taken to ensure transparency and accountability in programme implementation?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements various schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities. These schemes are implemented across the country and are not state specific. The Schemes/ programmes implemented by the Ministry are as under:

1. Educational Empowerment Schemes

- i. Pre-Matric Scholarship Scheme
- ii. Post Matric Scholarship Scheme
- iii. Merit-cum-Mean based Scholarship Scheme

The details of Scholarships sanctioned for the State of Odisha for the last 5 years, 2018-19 to 2022-23 are at **Annexure-I**.

2. Employment and Economic Empowerment Schemes

A. Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)

The Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) is a flagship Scheme of the Ministry which converges five erstwhile schemes of the Ministry viz. Seekho aur Kamao, USTTAD, Hamari Dharohar, Nai Roshni, and Nai Manzil. PM VIKAS focuses on upliftment of six notified minorities through skill development; entrepreneurship and leadership of minority women; and education support for school dropouts. The scheme is yet to be implemented. Achievements made under Seekho aur Kamao and Nai Roshni in the State of Odisha in the last five (05) years (i.e. 2019-20 to 2023-24) are as under:

i) Seekho aur Kamao (SAK) scheme, started in 2014-15, targeted to upgrade the skills of minority youth (14 - 45 years) in various modern/ traditional skills depending upon their qualification, prevailing economic trends, and market potential, that could earn them suitable employment or make them suitably skilled to take up self-employment. 252 beneficiaries were trained under this scheme in the state of Odisha in the last five years.

ii) **Nai Roshni**, a Leadership Development Programme for Minority Women was launched in 2012-13 with an objective to empower and instil confidence among minority women by providing knowledge, tools and techniques for interacting with Government systems, banks and other institutions at all levels. 125 beneficiaries were trained under this scheme in the state of Odisha in the last five years.

The aforesaid schemes were Central Sector Schemes, hence, State specific allocations were not made therein.

B. **National Minorities Development and Finance Corporation (NMDFC) :**

National Minorities Development & Finance Corporation (NMDFC) implements schemes of Term Loan, Micro Finance, Education Loan & Virasat Scheme to empower youth and women from Minority communities including those in State of Odisha, by providing concessional credit for self-employment income generation ventures. The schemes of NMDFC are implemented through State Channelizing Agencies (SCAs) nominated by respective State Govt. / UT Administration, Punjab Gramin Bank and Canara Bank.

In Odisha, the State Govt. has nominated Odisha Backward Classes Finance Development Cooperative Corporation (OBCFDCC) as the State Channelizing Agency (SCA) to implement NMDFC schemes in State of Odisha. However due to mounting of overdues, OBCFDCC has been unable to draw funds from NMDFC during last 5 years.

It may however be mentioned here that since August, 2021, Canara Bank is implementing NMDFC schemes in State of Odisha. The Canara Bank has since refinanced of Rs.89.00 lakh loan to 243 beneficiaries belonging to targeted Minority communities in State of Odisha.

3. **Infrastructure Development Scheme**

(i) **Pradhan Mantri Jan Vikas Karyakram (PMJVK)**

PMJVK a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors viz. Health, Skill Development, Women Centric Projects, Drinking Water and Supply, Sanitation and Sports. The aim of the scheme also includes to boost the social and economic conditions of the Minority Communities of that particular area. The details of projects approved in the state of Odisha during the last five years are as under:

| Name of project | No of unit approved | Total cost approved (Rs. in Lakh) | Central Share approved (Rs. in Lakh) | Total funds released (Rs. in Lakh) |
|--|----------------------------|--|---|---|
| Community Service Centre/ Sadbhav Mandap/ Community Hall | 2 | 280.00 | 168.00 | 50.4 |

State wise fund allocation was not made under the Scheme. However, the fund released to the State of Odisha during the last five years are as under:

| Sl. No | Financial Year | Funds Released (Rs. in Lakh) |
|---------------|-----------------------|---|
| 1 | 2019-20 | 50.40 |
| 2 | 2020-21 | 500.00 |
| 3 | 2021-22 | 2165.00 |
| 4 | 2022-23 | -- |
| 5 | 2023-24 | -- |

PMJVK is a community infrastructure development scheme and thus the infrastructure developed is for the benefits of the whole population of the respective minority concentration areas.

(d): The Ministry has ensured transparency and accountability in the allocation and utilization of funds for its various schemes through robust monitoring framework of scheme implementation including comprehensive checklists, physical inspections and increased use of technology to adopt end to end digitalization of the scheme implementation processes through a dedicated Management Information System (MIS) and receiving online public/beneficiary feedbacks.

ANNEXURE-I

| AY | Scheme | No. of Scholarship Sanctioned | No. of Female Scholarship Sanctioned | Amount Sanctioned (In Rs. Crore) |
|---------|-----------------------------------|-------------------------------|--------------------------------------|----------------------------------|
| 2018-19 | PRE MATRIC SCHOLARSHIPS | 10611 | 5969 | 1.98 |
| | POST MATRIC SCHOLARSHIPS | 2134 | 1096 | 1.63 |
| | MERIT CUM MEANS BASED SCHOLARSHIP | 537 | 150 | 1.62 |
| 2019-20 | PRE MATRIC SCHOLARSHIPS | 12934 | 7182 | 2.53 |
| | POST MATRIC SCHOLARSHIPS | 2738 | 1466 | 1.98 |
| | MERIT CUM MEANS BASED SCHOLARSHIP | 436 | 88 | 1.33 |
| 2020-21 | PRE MATRIC SCHOLARSHIPS | 17470 | 9624 | 2.92 |
| | POST MATRIC SCHOLARSHIPS | 3146 | 1728 | 1.91 |
| | MERIT CUM MEANS BASED SCHOLARSHIP | 392 | 69 | 1.08 |
| 2021-22 | PRE MATRIC SCHOLARSHIPS | 25620 | 13666 | 4.19 |
| | POST MATRIC SCHOLARSHIPS | 4030 | 2158 | 2.40 |
| | MERIT CUM MEANS BASED SCHOLARSHIP | 466 | 94 | 1.29 |
| 2022-23 | PRE MATRIC SCHOLARSHIPS | 700 | 423 | 0.14 |
| | POST MATRIC SCHOLARSHIPS | 779 | 431 | 0.44 |
| | MERIT CUM MEANS BASED SCHOLARSHIP | 178 | 32 | 0.46 |